

three years on the research work; and

(c) the steps taken by the Government to encourage farmers to adopt biological control of pests?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) A number of effective bio-control agents have been identified through concerted research efforts. Production of bio-agents and transfer of technology to farmers have also been taken up through demonstrations and other extension efforts.

(b) The amount spent during last three years on research work under the All-India Co-ordinated Research Project on Biological Control of Crop Pests and Weeds financed by the ICAR is as under:-

	(Rs. in lakhs)
1989-90	14.86
1990-91	20.00
1991-92	26.66

(c) Following steps have been taken to encourage farmers to adopt bio-control of pests: (i) Establishment of 25 Central Integrated Pest Management Centres in the Country to help farmers in Maximising the natural bio-control potential through conservation and augmentation of bio-control agents; (ii) Demonstration and training programmes on farmers' fields to promote bio-control technology; (iii) Launching of bio-control Network programme through R&D Projects; and (iv) Establishment of Bio-control Pilot Pladnt Units for mass production of parasites and predators.

[Translation]

Allotment of New Petrol Retail Outlets and LPG Agencies

267. SHRI SIMON MARANDI:
SHRI UPENDRA NATH
VERMA:

Will the Minister of PETROLEUM ND NATURAL GAS be pleased to state:

(a) the number of petrol/diesel retail outlets and LPG agencies allotted since July, 1991 and till date State-wise;

(b) the number out of them belonging to SCs and STs allotted petrol/diesel retail outlets and LPG agencies during the above period, State-wise;

(c) the number of applications for allotment of new petrol retail outlets and LPG agencies received during the current year, State-wise; and

(d) the time by which pending applications are likely to be cleared?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b). As against the allotment of 19 retail outlets and 49 LPG distributorships, 12 retail outlets and 16 LPG distributorships have been allotted to persons belonging to SCs/STs. The remaining allotments are not made State-Wise.

(c) and (d). No separate record of such requests is maintained by Government.

[English]

15-Point Programme

268. SHRIN. DENNIS: Will the Minister of WELFARE be placed to state the State/ Union Territory-wise performance of the 15-

Point Programme for the welfare of minorities?

[English]

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): The 15-Point Programme for the Welfare of the Minorities is not a target oriented programme. the Programme basically seeks to ensure that a feeling of security is instilled in the minds of the minorities, that there is no discrimination, that the minorities get a fair share in the various developmental programmes and that they enjoy safety of life and property. It is, therefore, not possible to indicate the performance of each State/UT in quantitative terms.

[Translation]

LPG Connections from MPs' Quota

269. SHRI UPENDRA NATH VARMA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether all the LPG connections sanctioned in 1991 and 1992 so far out of the priority quota of Members of Parliament have been released;

(b) if not, the reasons therefor; and

(c) the time by which all the sanctioned connections are likely to be released?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (c). While most of LPG connections sanctioned out of MP's quota have been released by the Oil Companies, some connections could not be provided due to incomplete/wrong address, letters returned undelivered etc. Releases of LPG connections are a continuous exercise and the Oil Companies are under instructions to accord top most priority to release these connections.

Gas to Goa for Generation of Power

270. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is any proposal to supply gas for generation of power in Goa;

(b) if so, the details thereof; and

(c) the cost involved therein and from where it is likely to be supplied?

THE MINISTER OF PETROLEUM & NATURAL GAS (SHRI B. SHANKARANAND): (a) No, Sir.

(b) and (c). Do not arise.

Gas Based Project in Gujarat

271. SHRI HARISINGH CHAVDA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government propose to set up any gas based project in Gujarat;

(b) if so, the details thereof; and

(c) when it is likely to be set up?

THE MINISTER OF PETROLEUM & NATURAL GAS (SHRI B. SHANKARANAND): (a) Allocation to the extent of 19.4 MMSMD of gas have been made for various projects in Gujarat.

(b) and (c). Gas based projects to be set up in Gujarat inter-alia include the expansion of the Hazira Gas Terminal, a Sponge Iron Unit, three additional LPG plants, IOC's Hydro